

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1192**

**TO BE ANSWERED ON THE 3<sup>RD</sup> DECEMBER, 2024/ AGRAHAYANA 12, 1946  
(SAKA)**

**FINANCIAL ASSISTANCE TO TRIPURA**

**1192. SMT. KRITI DEVI DEBBARMAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the assessment made by the Government regarding the recent floods in Tripura, including the extent of damage to infrastructure, agriculture and local residents;**

**(b) whether the Union Government has received a formal request for a relief package from the State Government of Tripura in response to the recent floods and if so, the details of the relief package requested by the State; and**

**(c) the amount of financial assistance and relief package allocated and released by the Union Government to Tripura in the wake of the recent floods and the timeline for its disbursement?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): As per the National Policy on Disaster Management, the primary responsibility of disaster management, including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The**

**State Governments provide financial relief to the affected people in the event of 12 notified natural disasters which includes floods and landslides, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.**

**In wake of landslide and flood in Tripura during 2024, an IMCT was constituted on 27<sup>th</sup> August, 2024 to assess the damage by the Central Government, without waiting for a memorandum from the State Government of Tripura. The IMCT visited the affected areas of the State from 28<sup>th</sup> August to 30<sup>th</sup> August, 2024. As per the IMCT report, loss of 36 Human lives, 3584 Cattle, damage to 34773 houses and damage to 0.59 lac hectare cropped area have been reported, due to flood in Tripura during 2024. The State Government submitted its memorandum on 13<sup>th</sup> September, 2024 seeking an additional financial assistance of Rs. 7080.55**

**crore under NDRF, including Rs. 5854.83 crore for damage to infrastructure. Based on the report of the IMCT, additional financial assistance is considered as per the established procedure.**

**Further, an amount of Rs. 70.40 crore (Rs. 63.20 crore Central Share + Rs. 7.20 crore State share) has been allocated to the State Government of Tripura for the financial year 2024-25 in SDRF. The whole Central Share of Rs. 63.20 crore has already been released to State Government of Tripura in advance. In addition, State Government of Tripura reported an amount of Rs. 227.92 crore as balance in their SDRF account, as on 31<sup>st</sup> March, 2024. Besides, Central Government has released an amount of Rs. 8.40 crore as advance from allocation of 2025-26 under SDRF and an amount of Rs. 25.00 crore from NDRF as advance 'on an account basis' to the State Government of Tripura for providing relief to the affected people. Thus, sufficient funds of Rs. 331.72 crore is available in the SDRF account of the State for the relief operations.**

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